Statement-III Estimated Generation Capacity addition from conventional sources during 2012-13 to 2021-22 (in MW)

[14 July, 2014]

Source	Thermal	Nuclear	Hydro	Total
Capacity addition during Twelfth Plan	72340	5300	10897	88537
Capacity addition during Thirteen Plan	56400	18000	12000	86400
(as per National Electricity Plan 2012)				

Statement-IV Demand and supply and shortage of power during June, 2014 (as reported by the States)

Energy*				Peak*			
Require- ment	Availa- bility	Surplus/E	Deficit (-)	Peak Demand	Peak Met	Surplus / D	Deficit (-)
(MU)	(MU)	(MU)	(%)	(MW)	(MW)	(MW)	(%)
91765	88347	-3418	-3.7	142647	137352	-5295	-3.7

^{*}Provisional.

Pit-head power plants

- 571. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of POWER be pleased to state:
- (a) whether Government would insists on only pit-head power plants to be established to facilitate back-filling of exhausted coal mines and evolve a system of incentives to ensure that use of fly ash improves in preparing materials for roads and buildings as well as fertilizer for afforestation considering that fly ash generations is one of the biggest pollutants of environment, sufficient incentives are not available for transport and conversion of fly ash for beneficial purposes; and
- (b) the obstacles, if any, envisaged in implementing the above measures and the steps taken to remove such obstacles?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) To establish a Coal based thermal power plant, the site is selected based on availability of coal, water, land, transportation facilities, proximity to coal mines, load centres etc.

The fly ash is being utilized in different modes such as cement, reclamation of low lying area, ash dyke raising, mine filling, making bricks & tiles and construction of roads & embankments etc.

As per Ministry of Environment and Forests Notification dated 3rd November 2009, all coal or lignite based thermal power stations are free to sell fly ash to the user agencies subject to the following stipulations, namely:

- (i) The pond ash should be made available free of any charge on "as is where is basis" to manufacturers of bricks, blocks or tiles including clay fly ash products manufacturing unit(s), farmers, the Central and the State road construction agencies, Public Works Department, and to agencies engaged in backfilling or stowing of mines.
- (ii) At least 20% of dry Electro Static Precipitators, fly ash shall be made available free of charge to units manufacturing fly ash or clay-fly ash bricks, blocks and tiles on priority basis over other users and if the demand from such agencies falls short of 20% of quantity, the balance quantity can be sold or disposed of by the power station as may be possible.
- (b) The obstacles in implementing the above measures are:
 - Low demand due to higher cost of end products such as bricks and tiles, road construction etc.
 - (ii) Apprehensions that filling of ash in low lying areas/mines and use in agriculture as manure may cause pollution.

A monitoring committee in Ministry of Environment and Forests monitors the provisions of the notification on fly ash utilization.

Power generation by private sector

- 572. SHRI BAISHNAB PARIDA: Will the Minister of POWER be pleased to state:
- (a) the current amount of power generation that is added by the private sector annually;
- (b) the details of the incentives given or are proposed to be given to the private sector to attract them in this sector;